

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/8869/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Bobita Kshetry,  
Member, MACT, Sonitpur,  
Tezpur.

Dated Guwahati, the <sup>st</sup> 21 October, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. MACT(S)/794 Dated 19.10.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 21.10.2022 till the morning of 28.10.2022**, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-34/2020/8870-71/A, dated** , 21-10-2022

Copy to:

1. The District & Sessions Judge, Sonitpur Tezpur.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**